

ITEM NO.18
SECTION II-B

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (CrI.) No(s). 5973/2020

THE STATE OF HARYANA

Petitioner(s)

VERSUS

RITU SINGH & ANR.

Respondent(s)

Date : 04-03-2022 This petition was called on for hearing today.

For Petitioner(s)

Dr. Monika Gusain, AOR
Sh. Deepak Thukral, Dy. AG

For Respondent(s)

M/S. Pba Legal, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Counter affidavit has already been filed on behalf of respondent no. 1.

Ld. Counsel for the petitioner has taken fresh steps in respect of respondent no. 2. Learned counsel for the petitioner submits that the above said respondent is residing at the same address, which is available in the petition. As prayed, dasti, in addition is permitted.

List again on 19.04.2022.

SAURABH PARTAP SINGH LALER
Registrar